

Declaration of Assets and Liabilities

Year- 2022

I, Bittu Kumar Singh Son/daughter/wife Dilip Kr. Singh aged 23 Years,

belonging to Bihar Vidhan Sabha service and presently working as

Junior Clerk given here in below the details of the assets (immovable,

movable, bank balance, etc.) or myself, my spouse and dependants\* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) <u>Saumya Kri.</u>	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	<u>3000/-</u>	<u>3000/-</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>SBI-11000/-</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(iii)	Bonds, Debentures and shares in Companies	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(v)	Motor Vehicles (details of make, etc.)	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(vi)	Jewellery (give details of weight and value)	<u>Gold:-30gm. (approx)</u>	<u>Gold:-40gm. (approx)</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(vii)	Other assets, such as values of claims / interests	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant -1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1) 5 Kattha (Talwaran) Rajapakhar Vaishali (Sur. No. - 438) 2) 2 Kattha, Solhu (Vill - Kachhura) Dist - Machhwal Survey No. - 2944	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	50 Gaj (Shendh, Hodal) Dist - Palwal Survey No. - 153	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	

*Bittu K. Singh*



	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil PAN NO. - ITRPS6632A Nil	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

### C Personal Detail

GPF/CPF/PRAN No. :- 110193719804

Gender :- M (M/F)

Date of Birth :- 15 01 1999 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Vidhan Sabha  
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date:

Signature: Bittu Kr. Singh

Name of Employee: Bittu Kumar Singh

Designation: Junior clerk

Department: Bihar Vidhan Sabha

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Bittu Kr. Singh